

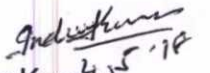
F. No. J-11017/1/2018-Judicial
Government of India
Ministry of Law and Justice
Department of Legal Affairs
(Judicial Section)

Shastri Bhawan, New Delhi,
Dated 4th May, 2018

ORDER

The President is pleased to accept the resignation of **Shri Ajay Singh Manhas**, Senior Panel Counsel for the High Court of Jammu & Kashmir at Jammu with immediate effect, consequently, his name occurring at Sr. No. 1 in the list of Senior Panel Counsel for the High Court, Jammu in this Department's earlier order No. 36(10)/2014-Judl. dated 15.01.2015 read with Order No. J-11017/1/2018-Judicial dated 25.01.2018, stands deleted.

2. Hindi version of this order will follow.


(Inder Kumar)
Additional Secretary

Copy to:-

1. PS to ML&J/PS to MSLJ/PS to Law Secretary/PS to Legislative Secretary/All Additional Secretaries/PS to all JS&LA in the Main Sectt.
2. Shri Tahir Majid Shamsi, Asstt. SGI, J&K High Court at Srinagar, R/o Shamsi Mansion, Atmanz, Bilalabad, Chadoora, Budgam, Kashmir (J&K)
3. Ms. Sindhu Sharma, Asst. SGI, J & K High Court at Jammu.
4. The Registrar, High Court of Jammu & Kashmir at Jammu.
5. Shri Ajay Singh Manhas, Advocate, 36/6, Trikuta Nagar, Jammu (J&K).
6. Hindi unit, Department of Legal Affairs for Hindi translation of the order.
7. To be uploaded on website of this Department i.e. www.legalaffairs.gov.in under tab 'Judicial Section' in the link 'List of empanelled counsel' for the information of all concerned.
8. Guard File/Judicial Section with 5 spare copies.


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